Name of the corporate debtor: Laxmiramuna Investments Private Limited Date of commencement of CIRP: 02/01/2025 (order received / uploaded on 06/01/2025) List of creditors as on 05/07/2025 Secured financial creditors (other than financial creditors belonging to any class of creditors)

	(Almount in t)													
		Details of claim received		Details of claim admitted							Amount of			
S	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee		% voting share in CoC	Amount of contingent claim	any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Deputy Comissioner of Income Tax Dept. Central Circle- 2 (2) (1), Mumbai	17/01/2025	128,132,324	206,191	-	-	-	No	-	127,926,133	-	-	_	The claim has been made for Aessement Year 2008-2009, 2012-2013, 2013-2014 & 2017-2018. As per the details available with the RP, the appeals are pending for AY 2012-2013, 2013-14 and 2017-18, thus an amount of Rs. 11,79,26,114 has been categorized under contingent claims. Further an amount of Rs. 2,06,191 as claimed against the Demand for AY 2008-2009 is admitted.
	Total		128,132,324	206,191	-	-	•	-	-	127,926,133	-		-	

Notes:
The claims are admitted on basis of verification based on the data / documents shared by the claimant and documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly post verification of additional details / documents the amount is classified as admitted and not admitted.